

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.82/(MAH)/2010  
CA No.



CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.04.2017

NAME OF THE PARTIES: Ms. Geetaben Patel  
V/s.  
M/s. Kalpita Builders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	AJAY KUMAR	Practising Company Secretary For Petitioner	
	Regio Sign Swir K-dam,	Advocate in Res.	

**ORDER**

**T.C.P. No. 82/397-398/CLB/MB/MAH/2010**

1. The Learned Counsel of both the sides are present.
2. Considering the paucity of time matter is adjourned.
3. To be listed for Final hearing on **23.06.2017**.

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**

Dated: **21.04.2017**